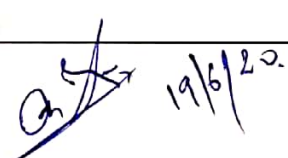


**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 20.06.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b> 1. RA 64/14 2. RA 68/14 3. RA 29/15 4. RA 70/15 5. Ref. 13/16	<b>ARGUMENTS</b> 1. SC 87/14 2. Spl.c.86/14 3. Spl.c.121/15 4. Spl.c.130/15 5. CrI.Misc.397/2020
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b>ARGUMENTS</b> 1. MA 7/18 2. RA 78/12 3. RA 290/12 4. RA 358/12 5. RA 436/12	<b>ARGUMENTS</b> 1. CrI.Misc.435/2020 2. CrI.Misc.606/2020 3. CrI.Misc.616/2020 4. CrI.Misc.631/2020 5. CrI.Misc.39/2020

  
**I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.**

**NOTE: 1. Other cases listed on 20.06.2020 are posted to 20.07.2020.  
2. All advocates are requested to strictly follow SOP dated  
28.05.2020 , 02.06.2020 and 12.06.2020 issued by Hon'ble High  
Court of Karnataka**

In the court of Yadav K.  
VIII Addl. District & Sessions Court

CAUSE LIST DATED 20.06.2020

Morning Session	Afternoon Session
<b>Arguments</b> 1. RA 246/2010 2. RA 185/2017 3. RA 71/2018 4. CrI.R.P. 42/2019 5. CrI.R.P. 47/2019 6. CrI.R.P. 55/2019 7. CrI.R.P. 56/2019 8. CrI.A. 107/2018 9. SC 190/2017 10. CrI.R.P. 23/2018	<b>Further Arguments</b> 1. RA 140/2016 2. RA 161/2017 3. RA 166/2016  <b>Hearing</b> 1. RA 157/2016  <b>Judgment</b> 1. Misc. 22/2014 2. Misc. 152/2014

VIII ADDL. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

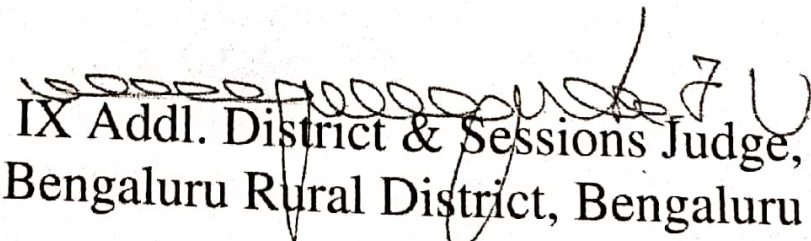
**Note:**

All advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020

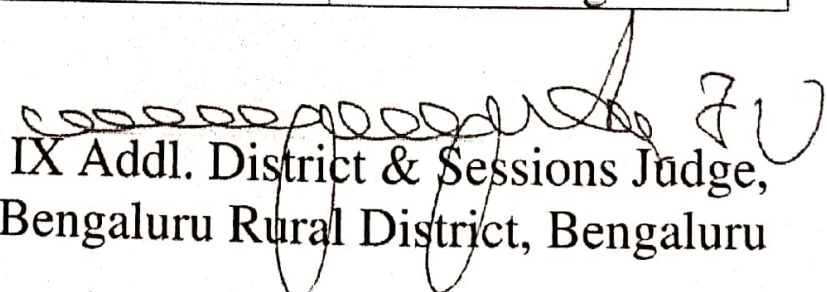
Cause List Dt: 20-06-2020 (Morning Session)

Sl No	Nature of case	Case No	Stage of the case
1	AA	06/2020	Hearing
2	R.A	31/2009	Arguments
3	P & SC	32/2020	Arguments
4	R.A	100/2020	Arguments
5	R.A	169/2016	Arguments
6	R.A	55/2017	Arguments
7	P & SC	22/2020	Arguments
8	R.A	123/2018	Arguments
9	R.A	167/2018	Arguments
10	R.A	135/2019	Further Arguments

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru

The revised cause list of IX Additional District & Sessions Judge court as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka on: 28-05-2020  
Cause List Dt: 20-06-2020 (After Noon Session)

Sl No	Nature of case	Case No	Stage of the case
1	SC	166/2015	Arguments
2	Crl.Misc	385/2020	Arguments
3	Crl.Misc	471/2020	Arguments
4	C.Crl.Misc	130/2020	Objection
5	C.Crl.Misc	132/2020	Objection
6	Crl.Misc	636/2020	Objection
7	Crl.Misc	644/2020	Objection
8	Crl.Misc	648/2020	Objection
9	Crl.Misc	649/2020	Objection
10	Spl.C	32/2013	Further Arguments

  
IX Addl. District & Sessions Judge,  
Bengaluru Rural District, Bengaluru